

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING PROGRAMME - Nomination of (i) Smt. Nikita Sengar, Rent Controller-cum-IV Additional Civil Judge (Junior Division), Visakhapatnam to undergo 10 days Institutional Training from 03.04.2025 to 12.04.2025 and (ii) 12 newly appointed Civil Judges (Junior Division) to undergo one week induction training programme as a part of Institutional Training (Basic Course) at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District - **Relief arrangements orders – Issued.**

- READ: 1. Letter Roc.No.143/APJA/2024, dated 24.03.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
2. High Court's Notification No.258 –B.Spl., dated 17.03.2025.
3. Letter Roc.No.153/APJA/2025, dated 28.03.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
4. Letter dated 28.03.2025 from Smt. Nikita Sengar.

ORDER ROC.NO.255/2025-B.SPL. DATED:28.03.2025

The High Court made the following order:-

I

Smt. Nikita Sengar, Rent Controller-cum-IV Additional Civil Judge (Junior Division), Visakhapatnam is nominated to undergo 10 days Institutional Training from 03.04.2025 to 12.04.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District. Therefore, she is directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District at 08.30 A.M. on 03.04.2025.

II

The following 12 newly appointed Civil Judges (Junior Division) are nominated to undergo one week induction training programme as a part of Institutional Training (Basic Course) from 03.04.2025 to 10.04.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District. Therefore, the nominated Officers are directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District 08.30 A.M. on 03.04.2025.

SL NO	NAME AND DESIGNATION OF THE OFFICER
1.	Ms. Yarram Shalini, Additional Civil Judge (Junior Division) Ongole, Prakasam District
2.	Sri Kamisetty Surya Teja, Additional Civil Judge (Junior Division), Tiruvur, Krishna District
3.	Ms. Sunkara Sirekha,

	Additional Civil Judge (Junior Division), Amalapuram, East Godavari District
4.	Ms. Kemburu Nymsha, Civil Judge (Junior Division), Rajam, Srikakulam District
5.	Ms. Nuthanaganti Tejaswini, Additional Civil Judge (Junior Division), Rayachoti, Kadapa District
6.	Ms. Shaik Roshan, II Additional Civil Judge (Junior Division) (Juvenile Court), Ongole, Prakasam District,
7.	Ms. Kommuri Sai Monica Rao, VI Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
8.	Sri P.Mukesh Kumar, Additional Civil Judge (Junior Division), Badvel, Kadapa District
9.	Ms. S.Tejaswnni, I Additional Civil Judge (Junior Division), Nandyal, Kurnool District
10.	Sri Shake Khwaja Rahiman, I Additional Civil Judge (Junior Division), Nidadavole, West Godavari District
11.	Ms. Moguram Gayathri, II Additional Civil Judge (Junior Division), Narsaraopeta, Guntur District
12.	Ms. Vindela Geetha Bhargavi, Additional Civil Judge (Junior Division), Repalle, Guntur District

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programme from 03.04.2025 to 10.04.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

The nominated trainee Civil Judges (Junior Division) are entitled for actual journey time only to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and to join their duty.

On return from the training, the officers mentioned in column no.2 shall rejoin duty in their respective post and also the posts which they are holding full additional charge.

NOTE: The Training Proceeding is placed in the High Court's Website <https://aphc.gov.in/>. The downloaded copy from the website is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
6. **THE PRINCIPAL DISTRICT JUDGES**
East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
7. **THE I ADDITIONAL DISTRICT JUDGES**
East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)
East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.